

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 3346
TO BE ANSWERED ON 8TH AUGUST, 2025**

CASES OF MEDICAL NEGLIGENCE IN INDIA

3346. DR. BACHHAV SHOBHA DINESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of cases reported for medical negligence causing loss of lives and other physical disability/disorders in the country during the last ten years, State/UT-wise and year wise;
- (b) the percentage of medical negligence cases that resulted in conviction along with the number of doctors convicted of professional misconduct in the country during the last ten years, State/UT-wise and year-wise;
- (c) whether there is a centralized collection of data on medical negligence cases filed in the country, if so, the details thereof;
- (d) whether the Ministry is likely to direct the States to maintain such data at State level in view of health being a State subject and compile the same at Central level so as to reduce medical negligence in the country, if so, the details thereof and if not, the reasons therefor;
- (e) the details of the rules and guidelines governing the procedure for processing cases of medical negligence in the country; and
- (f) whether the Government has formulated any stringent guidelines to address this issue and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (f): National Medical Commission Act, 2019 empowers State Medical Council (SMC)/Ethics and Medical Registration Board (EMRB) to take disciplinary action in respect of any professional or ethical misconduct by a registered medical practitioner in accordance with the regulations/guidelines framed under the Act. The act provides for an opportunity of hearing to the RMP before taking any action against him. Provision for an appeal against the decision of SMC/EMRB has also been made. Data on medical negligence cases filed in the country is not maintained centrally.
